

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1050 of 2019**

**IN THE MATTER OF:**

Jharkhand Bijli Vitran Nigam Ltd.

...Appellant

Versus

Tayo Rolls Ltd. & Ors.

...Respondents

**Present**

**For Appellant: Mr. Aabhas Parimal, Mr. Himanshu Shekhar and Mr. Jamnesh Kumar, Advocates.**

**For Respondents: Mr. Sabhay Choudhary, Advocate for Respondent No.3.**

**ORDER**

**30.01.2020** Due to paucity of time, the matter could not be taken up.

Post the Appeal 'for orders' on **12<sup>th</sup> February, 2020.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Shreesha Merla]  
Member (Technical)

Ash/GC